NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/290/ (IB)/2017 NAME OF THE PETITIONER(S) : HARIHARAN FOUNDATION PVT LTD NAME OF THE RESPONDENT(S) : URC CONSTRUCTION PVT LTD **UNDER SECTION** : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Council for Respondent P. J. Rimkerh 9841188677 Vishikerhrajae gualion

<u>ORDER</u>

Counsel for petitioner called absent. No representation. Counsel for respondent present. The matter is posted for submissions on behalf of the petitioner. Put up on 11.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)